

be paid an ad-hoc allowance of Rs. 25 per month. This amount will count as pay for all purposes except for pay fixation;

(iii) the wage settlement dated 1-9-1978 which is to be expire on 30-6-1981 is extended up to 31-12-1982.

Preparation for assault by Muivah-Isak group in Nagaland

480. SHRI RAJESH KUMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state: j

(a) whether Government are aware of the preparations of Muivah-Isak group of the Naga undergrounds for launching an all-out assault in Nagaland after the monsoons;

(b) if so, the details thereof; and

(c) the measures taken by Government to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Government are aware of the presence of China returned Naga undergrounds across our border and of the likelihood of their indulging in violent activities in our territory. Strict vigilance continues to be maintained by Security Forces along the international border. Security measures have also been stepped up wherever necessary.

दिल्ली राज्य और औद्योगिक विकास निगम में अनुसूचित जाति और अनुसूचित जनजाति के कर्मचारियों की पदोन्नति

481 श्री कल्पनाथ सोनकर : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली राज्य औद्योगिक विकास निगम के कर्मचारियों की पदोन्नति किस ढंग से की जा रही है ;

(ख) आरक्षण कोड़े के अनुसार अनुसूचित जातियों और अनुसूचित जनजातियों के विहित कर्मचारियों की अब तक पदोन्नति की गई है ;

(ग) अनुसूचित जातीय कर्मचारियों को अब और किन वर्गों में पदोन्नति दी गई है ;

(घ) क्या आरक्षण कोटा यहाँ पर पूरा हो गया है ; और

(ङ) यदि नहीं, तो उसके क्या कारण हैं ?

उद्योग और श्रम मंत्री (श्री नारायण बल लिवारी) : (क) से (ङ). दिल्ली राज्य औद्योगिक विकास निगम के कर्मचारियों की पदोन्नति भर्ती नियमावली के उपबन्ध के अनुसार ही की जाती है। वर्ष 1974 से 1981 की अवधि में निम्नलिखित श्रेणियों में 64 कर्मचारियों की पदोन्नति की गई है :—

श्रेणी क	4
श्रेणी ख	3
श्रेणी ग	49
श्रेणी घ	8

वर्ष 1978 से पूर्व आरक्षण-रोस्टर नहीं रखा जाता था, तभी से दिल्ली राज्य औद्योगिक विकास निगम, आरक्षण रोस्टर रख रहा है उसके अनुसार ही रिक्त स्थान भरे जाते हैं।

Stocks written off by electronics Corporation of India

482. SHRI KRISHAN PRATAP SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Electronics Corporation of India has written off stocks worth rupees 2.22 crore in the last three years; and

(b) if so, the reasons and justification for writing off such a huge amount?